

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING										
			310	CS (COMM)	CS (COMM)/104	19-09-2024	M/S AHUJA BOOK COMPANY PVT LTD Vs M/S BISHNUPUR PUBLIC INSTITUTE OF MEDICAL SCIENCE	28.03.2025	PE-	23.04.2025								As per order, parties to file list of witnesses, if any, within 15 days from the date of order.
			310	CS (COMM)	CS (COMM)/187	02-02-2024	Ashish Papers Pvt Ltd Vs Shree Om Packers	28.03.2025	PE-	13.05.2025								As per order, parties to file list of witnesses, if any, within 15 days from the date of order.
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1209/2024	29.10.2024	CANARA BANK V/S ANUJ VATS	27.03.2025		(14.04.2024 AND DE-TO BE GIVEN)								
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil															
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil															
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	396/2024	04-05-2024	Aaa Pharmatrade Pvt Ltd Vs My Pharmacy A Unit Of Family Health Care	13-02-2025	17-04-2025	17-04-2025	17-04-2025							
				CS COMM	384/2024	02-05-2024	M/s Worldfa Exports Pvt Ltd Vs M/s Rmr Brand	27-03-2025	27-03-2025	27-03-2025	27-03-2025							
				CS COMM	611/2023	18-08-2023	QUANTUM HI TECH MERCHANDISING P LTD Vs BANGA ELECTRONICS PVT LTD	03-02-2025	03-03-2025	03-04-2025	03-04-2025							
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	nil															
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil															
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil															
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil															
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	450/2024	24.05.2024	M/s Winpro And Doors Windows L P Vs Sh Rahul Chobey	18.03.2025	WITHIN ONE WEEK	FILED	FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 06.06.2025				

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23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (COMM) 263/24	22.05.2024	Thieme Medical And Scientific Publishers Pvt Ltd Vs. Indian Association Of Laboratory Physician	24.03.2025	withn week	in	12.03.2025	NIL	NIL	NIL	08.04.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 580/22	12.10.2022	M/ S SKB INFRATECH Vs. M/S KRISHNAMURTHY AND CO AND ORS	07.03.2025	withn week	in	02.04.2025	NIL	NIL	NIL	27.03.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 399/23	01.07.2023	M/S GLOBUS TRANSITOS PRIVATE LIMITED Vs. M/S CENTURY METAL RECYCLING PLANT	24.03.2025	withn week	in	07.04.2025	NIL	NIL	NIL	27.05.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 14/24	06.01.2024	EMU LINES PVT LTD Vs. Munuswamy Rames	25.03.2025	withn week	in	24.04.2025	NIL	NIL	NIL	NIL
			12, Court Block-I	New Civil Suit	CS (COMM) 303/24	DJ30.04.2024	Geeta Passi Vs. Amulya Homes	26.03.2025	withn week	in	09.04.2025	NIL	NIL	NIL	23.05.2025
			12, Court Block-I	New Civil Suit	CS (COMM) 24/24	10.01.2024	Rajesh Kumar Ranjan Vs. M/s Arv Studio	27.03.2025	withn week	in	16.04.2025	NIL	NIL	NIL	22.05.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	nil												
25	SH. SANDEEP YADAV	SOUTH	nil												
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, Court Block-II	New Commercial	CS (COMM) 355/2023	07.06.2023	IFFCO-MC CROP SCIENCE PRIVATE LIMITED VS IFFDC KBSK PIRGAIN KUTUBGANJ	09.04.2025 AND 23.04.2025					05.05.2025	19.05.2025	26.04.2025 AND 29.04.2025
			29, Court Block-II	New Commercial	CS (COMM) 249/2024	17.05.2024	RAJ KUMAR DHINGRA VS M/S SUPER KITCHEN & BAR PVT. LTD.	24.03.2025			14.04.2025				
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, Court Block-II	New CS/COMMERCIAL	CS/COMM/3 3/2023	13/01/2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15/01/2024			09/10/2024				16/04/2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COMM/3 84/2019	27/11/2019	ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD.	19/02/2024			24/04/2024				21/04/2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COMM/6 60/2022	24/11/2022	M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD	21.02.2024			26/04/2024				25/04/2025
			40, Court Block-II	New CS/COMMERCIAL	CS/COM/12/2022	04/01/2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22/02/2024			30/04/2024				28/04/2025

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					6	11/8/2024	SBL PVT LTD VS. DONE BY DESIGN	18.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13-05-2025	BEFORE P.E. 13-05-2025	09.04.2025 - P.E. 13-05-2025 - D.E. 13.05.2025 - FINAL ARGUMENTS
					7	7/1/2024	SH MOHD AMIR VS. DIWAN SINGH YADAV	18.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 13-05-2025	BEFORE P.E. 13-05-2025	02.04.2025 - P.E. 13-05-2025 - D.E. 13.05.2025 - FINAL ARGUMENTS
					8	8/2025	AVANSE FINANCIAL SERVICES LTD VS TAMANNA GUAIN	20.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-2025	BEFORE P.E. 08-29.04.2025	07.04.2025 - P.E. 08-29.04.2025 - D.E. 08.05.2025 - FINAL ARGUMENTS
					9	13/2025	PREM SHARMA PROP OF PRESTRO CREATION VS. JAKAN IMPEX PRIVATE LIMITED	25.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 19-05-2025	BEFORE P.E. 19-05-2025	29.04.2025 - P.E. 19-05-2025 - D.E. 19.05.2025 - FINAL ARGUMENTS
					10	13/7/2024	SANGEETA SHIVHARE VS. MANISH VERMA	25.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 06-05-2025	BEFORE P.E. 06-22.04.2025	08.04.2025 - P.E. 06-22.04.2025 - D.E. 06.05.2025 - FINAL ARGUMENTS
					11	12/2025	STATE BANK OF INDIA VS. AJEET SINGH	26.03.2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 14-05-2025	BEFORE P.E. 14-07.05.2025	23.04.2025 - P.E. 14-07.05.2025 - D.E. 14.05.2025 - FINAL ARGUMENTS
39	SH. BRIJESH KUMAR GARG	SHAHADARA	301, New Court Building												
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 442/24	17.08.2024	PRV ALLYS LLP VS METOMATIC INDUSTRIES PVT LTD	11.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-08.04.2025	DE-15.04.2025 FA-24.04.2025
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 518/24	03.10.2024	RAM NIWAS VS NEELU LADIA ALIAS NILU LADIA	17.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-02.04.2025 & 03.04.2025	DE-14.04.2025 & 15.04.2025
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 5/23	06.01.2023	PUNJAB AND SIND BANK VS DEEPA CHAUHAN THAPA	18.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-15.04.2025	DE-15.04.2025
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 474/24	10.09.2024	ANU GOYAL PROP SAGAR INDUSTRIES VS SAURABH GUPTA PROP SH KISHAN AND CO	18.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-19.04.2025 & 21.04.2025	DE-22.04.2025 & 23.04.2025
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 228/24	09.04.2024	SACHIN JAIN VS FIRDOUS	20.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-24.04.2025 (Settled)	

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								Not Filed	Not Filed	Not Filed	NO	NO	PE-	
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 336/24	04.06.2024	CANARA BANK VS ANUPAM SINGH	24.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-28.04.2025, DE-30.04.2025, FA-05.05.2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 355/24	02.07.2024	SUNIL JAIN HAWKISH VENTURES PVT LTD	27.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-14.04.2025, DE-17.04.2025, FA-28.04.2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 424/24	06.08.2024	PARITOSH JAIN VS HOUSE OF DIAGNOSTIC HEALTH CARE PVJT LTD	27.03.2025	Not Filed	Not Filed	Not Filed	NO	NO	PE-21.04.2025, DE-28.04.2025, FA-05.05.2025
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 354/2024	01-07-2024	SUMITRA TEXTILES BOMBAY DRESSES PROP MUNNI DEVI V/S	03.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/03.04.2025
			ROOM NO 208	COMMERCIAL	CS COMM 324/2024	01-06-2024	RASTOGI FASHION PVT LTD V/S SANAM QURESHI	04.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04.04.2025
			ROOM NO 208	COMMERCIAL	CS COMM 183/2024	20-03-2024	NIRAJ KUMAR V/S RUCHI AND ORS	05.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/16.04.2025
			ROOM NO 208	COMMERCIAL	CS COMM 272/2024	08-05-2024	ANIL PITTI V/S JANAK AGGARWAL	06.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07.04.2025
			ROOM NO 208	COMMERCIAL	CS COMM 657/2022	23-11-2022	MS MADHAV MEDICOS V/S NULIFE CARE	10.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.04.2025
			ROOM NO 208	COMMERCIAL	CS COMM 650/2023	23-12-2023	M/S BIOCON ELECTRIC PVT LTD THROUGH ITS AR DINESH CHAND SHARMA V/S M/S INDIAN ELECTRICALS	12.03.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/19.04.2025
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 466/2024	10-09-2024	RAVI SINGH VS UNITECH SECURITY SYSTEMS PVT LTD	06.03.2025	Not Filed	NO	Not Filed	NO	NO	22.04.2025
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 294/2024	17.05.2024	HAVELLS INDIA LT VS ASHOK KUMAR	07.03.2025	Not Filed	NO	Not Filed	NO	NO	07.04.2025
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 471/2024	05.09.2024	RAMANAND GUPTA VS IHBAS & ORS	10.03.2025	Not Filed	NO	Not Filed	NO	NO	26.03.2025
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 547/2024	24.10.2024	BAJAJ SELECTIONS VS SHEEMA GARMENTS	11.03.2025	Not Filed	YES	Not Filed	YES	YES	22.03.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304				Framing the issues	Listing of witnesses	Affidavit of Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other stages/ Hearing Date	

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								NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED		
					CS(COMM)/250/2023	REACH INTERNATIONAL VS JDS ENGINEERS PVT. LTD.	18-03-2025						P.E. 24-04-2025	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	749/21	03.03.2025	KLAS PRODUCTS VS RAIN BOW INTERNATIONAL							
					571/22	03-03-2025	RAINBOW INTERNATIONAL VS KLAS PRODUCTS							
					29/23	04.03.2025	PHOOL KUMAR VS SHRI RAM GENERAL INSURANCE							
					65/21	10.03.2025	ETALORS TRADERS PVT. LTD VS LIBERTY SHOES LTD.							
					515/22	10.03.2025	DIL KUMARI VS HDFC ERGO GEN. INSURANCE							
					369/22	10.03.2025	VISHAL PIPES LTD. VS OM TRADING CO.							
					190/23	10.03.2025	ASSOCIATED REFRACTORIES AND MINRALS VS SANMATI EXIM PVT. LTD.							
					752/22	12.03.2025	JAGRITI PLASTICS LTD VS AARAV PACKAGING PVT. LTD.							
					377/22	18.03.2025	M/S EDGETECH AIR VS M/S AIMER AIRCONDITIO NING							
					346/22	19.03.2025	GOEL STEEL VS JETA JUGLA BABA METAL ALLOY							
					404/22	24.03.2025	PUMP SE VS BISHWAJEET AGARWAL AND ORS.							
					284/23	24.03.2025	SANJEEV GOEL VS MS VS YARNS PVT. LTD.							
					503/2022	26.03.2025	CROCS INC VS RAJASTHAN FOOTWEAR							

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					338/21	27.03.2025	M/S CRYSTAL CROP PROTECTION LTD. VS RANDHIR SINGH							
44	SH.VINOD YADAV		316	Civil	CS/Comm./525/24	31.08.24	Sunil Niranjan Shah Vs. Laxmi Chand Ahuja							03.03.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	nil											
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	nil											
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM 46/2025	28.01.2025	INDIAN OVERSEAS BANK VS GEETA MEHRA	06.03.2025	13.03.2025	20.03.2025	20.03.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 513/2024	15.10.2024	STATE BANK OF INDIA VS HIMANSHU KUMAR	10.03.2025	17.03.2025	24.03.2025	24.03.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 444/2024	02.09.2024	MASCOT HEALTH SERIES PVT LTD VS M/S SHREE BALAJI DISTRIBUTORS	11.03.2025	18.03.2025	01.04.2025	01.04.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 483/2024	28.09.2024	M/S INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD VS M/S KITCHNRAMA FOOD SERVICES	12.03.2025	19.03.2025	26.03.2025	26.03.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 9/2025	09.12.2024	INDIANNICA LEARNING PRIVATE LTD. VS K SQUARE EDUTAINMENT	20.03.2025	27.03.2025	03.04.2025	03.04.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 267/2024	18.05.2024	CANARA BANK VS M/S MANGLAM DIVYA SHAKTI	24.03.2025	04.04.2024	04.04.2025	04.04.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 524/2024	21.10.2024	M/S CHADHA CORPORATION PVT LTD VS M/S JEET LEATHERIE IMPEX	24.03.2025	01.04.2025	08.04.2025	08.04.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 541/2024	29.10.2024	BANK OF INDIA VS BHARTI CHAUHAN	25.03.2025	25.03.2025	25.03.2025	25.03.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 528/2024	10.12.2024	ANKIT SINGHAL VS ANKIT KUMAR JAIN	25.03.2025	01.04.2025	08.04.2025	08.04.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 55/2025	04.02.2025	K C GUPTA TRADERS VS RONIT BHASIN	25.03.2025	01.04.2025	08.04.2025	08.04.2025	NIL	NIL	NIL

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			603	Commercial suit	CS COMM 502/2024	05.10.2024	STATE BANK OF INDIA PRAVEEN PRAKASH PATIL VS	27.03.2025	03.04.2025	10.04.2025	10.04.2025	NIL	NIL	NIL
			603	Commercial suit	CS COMM 478/2024	27.09.2024	INDIAN OVERSEAS BANK HEMLATA KUMARI VS	28.03.2025	04.04.2025	11.04.2025	11.04.2025	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial suit	CS(Comm)/459/24	21-09-2024	M/S SHINE ARTS SERVICES PVT LTD VS M/S BRAND SCAPES							02-04-2025 07-04-2025
			613	Commercial suit	CS(Comm)/547/24	16-10-2024	Puma Se Vs. Suresh							05-05-2025 08-05-2025
			613	Commercial suit	CS(Comm)/666/24	24-12-2024	ANKIT SINGHAL Vs. JAI PRAKASH JAIN							05-05-2025 08-05-2025
			613	Commercial suit	CS(Comm)/665/24	26-03-2025	ANIL SHARMA Vs. MR PANKAJ KUMAR GUPTA							02-04-2025 07-04-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 506/2024	05.10.2024	STATE Bank of India Vs. Kumare Atul Madhukar	05.03.2025	PE-02.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 214/2024	16.04.2024	Ceoma Consulting Private Limited Vs. Stup Consultants Private Limited	05.03.2025	PE-27.03.2025 & DE-09.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 226/2024	22.04.2024	Bank Of Maharashtra Vs. Bawa Electronics	12.03.2025	PE-02.04.2025 & DE-16.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 326/2024	03.07.2024	Punjab National Bank Vs. Devinder Garg	17.03.2025	PE-07.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS9COMM 434/2024	02.09.2024	Canara Bank Vs. ASHISH	17.03.2025	PE-07.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 178/2024	28.03.2024	Central Bank Of India Vs. Rahul Kumar	18.03.2025	PE-17.04.2025 & DE-30.04.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 377/2024	25.07.2024	State Bank Of India Vs. Sunil Daga	19.03.2025	PE-29.03.2025	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 625/2024	107.12.2024	MOGLI LABS VS MAHID FASHION	19.03.2025	PE-08.04.2025	NIL	NIL	NIL	NIL	NIL

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			614	Commercial Suit	CS(COMM) 28/2025	16.01.2025	CANARA BANK Vs. ASHA BANSAL PROPRIETOR ABRETAIL STORE	24.03.2025 PE-14.04.2025	NIL	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT DISTRICT JUDGE COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	540/2024	28.10.2024	COOLREF ENGINEERS VS WELCOME ENGINEERS	02.03.2024 24.04.25	24.04.2025					
			509	CS(COMM)	62/2024	29.01.2024	AMBER NATH BANERJEE VS NARESH KUMAR	03.03.2025 PE-20.05.25 AND 27.05.2025 & DE-03.07.2025 AND	25.03.2025					
			509	CS(COMM)	422/2024	30.08.2024	KUNAL SHARMA VS MANSI AGGARWAL	19.03.2025	21.04.2025	21.04.2025				
			509	CS(COMM)	43/2022	08.02.2022	ANS GLOBAL VS SECRETARY, NATIONAL MEDICAL COMMISSION	26.03.2025	23.04.2025	23.04.2025				
			509	CS(COMM)	195/2022	19.04.2022	IDBI BANK VS HARISH SINGH	28.03.2025	24.04.2025	24.04.2025				